

ITEM NO.60

REGISTRAR COURT

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 14868/2024

SAVITA & ORS.

Petitioner(s)

VERSUS

AJAY & ORS.

Respondent(s)

Date : 01-10-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Sharma, AOR
Mr. Yuvraj Nangia, Adv.
Mr. Ravi Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none has entered appearance.

Ld. counsel for the petitioner is granted two weeks' time as final opportunity to take fresh steps and file fresh particulars in respect of unserved respondent no.3.

List again on 08.01.2025.

SUJATA SINGH
Registrar

HJ